

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**Appeal No. 240 of 2012 &
IA No. 387 of 2012**

Dated : 22nd November, 2012

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

In the matter of

Chamber of Industries Gorakhpur & Ors. Appellant (s)

Versus

**Uttar Pradesh Electricity Regulatory Commission
& Ors. ...Respondent (s)**

**Counsel for the Appellant(s): Mr. Anand K. Ganesan
Ms. Swapna Seshadri
Ms. Swagatika Sahoo**

**Counsel for the Respondent(s): Mr. Sanjay Singh for R.1
Mr. Pradeep Misra for R.2 & 3**

ORDER

The learned counsel for the Respondent seeks some time to get instructions and to argue the matter in I.A. No. 387 of 2012.

Post the matter for hearing the I.A. No. 387 of 2012 on

26.11.2012.

**(Rakesh Nath)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

ts/mk

